

GOVERNMENT OF INDIA  
MINISTRY OF WATER RESOURCES,  
RIVER DEVELOPMENT & GANGA REJUVENATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 4007**  
ANSWERED ON 10.08.2017

**CONSTRUCTION OF BARRAGES ON MAHANADI**

4007. SHRI KALIKESH N. SINGH DEO

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) whether the Government of Chhattisgarh has taken any permission from the Union Government for construction of six industrial barrages across main arm of inter-state river Mahanadi and if so, the details thereof;
- (b) whether the demands of Odisha have been considered while planning of water sector development by Chhattisgarh in Mahanadi basin to the tune of 33898 MCM of water and if so, the details thereof;
- (c) whether it is proposed to release flood water from Chhattisgarh to Odisha in the downstream of river Mahanadi during the period of high flood in it; and
- (d) if so, the details thereof and the provision of minimum flow kept at interState border by the Government of Chhattisgarh for the fulfilment of the riparian requirement of Odisha including requirement for maintaining the river health in shape of the enviornmental flow?

**ANSWER**

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

(DR. SANJEEV KUMAR BALYAN)

(a) No Madam. Central Water Commission (CWC) under Ministry of Water Resources, River Development & Ganga Rejuvenation (MoWR, RD & GR) carries out techno-economic appraisal of major and medium irrigation projects (Command Area more than 2000 hectare) which are planned on Inter-State river / river basins. List of projects of Chhattisgarh approved and accepted by Technical Advisory Committee (TAC) of MoWR, RD & GR is attached as **Annexure-I**.

(b) to (d) As per the complaint of Odisha dated 19.11.2016 under Section 3 of the Inter State River Water Dispute (ISRWD) Act, 1956, the utilization of water to the extent of 33.89 BCM by Chhattisgarh is for the purposes of existing, ongoing and future irrigation, industrial use and domestic projects of Chhattisgarh. In its complaint dated 19.11.2016 submitted to the Central Government under Section 3 of the ISRWD Act, 1956, the Government of Odisha raised the issues like quantum of minimum flow in Hirakud dam, surplus flow and shares of States in minimum and surplus flows.

The Central Government in accordance with Sec 4(1) of ISRWD Act, 1956 set up a Negotiation Committee on 19.01.2017, which comprised of members from basin States and concerned Ministries of Central Government, Central Water Commission, India Meteorological Department and National Institute of Hydrology for finding a negotiated settlement of the water dispute. The Committee submitted its report to MoWR, RD & GR on 27.6.2017.

In accordance with the provisions of the ISRWD Act, 1956, the Central Government is required to refer the matter to a Tribunal for adjudication within a year from the date of receipt of reference if it is of the opinion that the water dispute cannot be settled by negotiations. Therefore, issues raised in the complaint dated 19.11.2016 of State of Odisha are subject to the outcome of the adjudication process.

Govt. of Odisha has also filed Original Suit No.1/2017 in Hon'ble Supreme Court. Govt. of Odisha prayed before the Hon'ble Supreme Court for restraining Govt. of Chhattisgarh from continuing construction and operation of six industrial Barrages and taking up any project from the category of future project. Govt. of Odisha also prayed for constitution of Tribunal for resolution of Mahanadi water dispute. The case was last heard on 25.07.2017 and is pending. Hence, the matter is subjudice in the Court.

\*\*\*\*\*

**Annexure-I**

Annexure referred to in reply to part (a) in respect of Lok Sabha Unstarred Question No.4007 on “**Construction of Barrages on Mahanadi**” for answer on 10.08.2017.

List of projects of Chhattisgarh approved and accepted by TAC of MoWR, RD & GR

<b>Sl.</b>	<b>Meeting Number</b>	<b>Date of Meeting</b>	<b>Project Name</b>
1	80 <sup>th</sup>	07.02.2003	Mahanadi Reservoir Project
2	80 <sup>th</sup>	07.02.2003	Sutiapat Irrigation Project
3	81 <sup>st</sup>	04.08.2003	Mongra Irrigation Project
4	82 <sup>nd</sup>	19.02.2004	Minimata (Hasdeo) Bango Multipurpose Project (Revised)
5	90 <sup>th</sup>	26.09.2007	Mahanadi Reservoir Project (Revised)
6	95 <sup>th</sup>	20.01.2009	Kelo Irrigation Project
7	98 <sup>th</sup>	09.07.2009	Minimata (Hasdeo) Bango Multipurpose Scheme (Revised)
8	99 <sup>th</sup>	24.08.2009	Koserteda Irrigation Project (Revised)
9	104 <sup>th</sup>	12.05.2010	Karra Nalla Irrigation Project
10	104 <sup>th</sup>	12.05.2010	Ghumariya Nalla Irrigation Project
11	104 <sup>th</sup>	12.05.2010	Sutiapat Irrigation Project (Revised)
12	105 <sup>th</sup>	25.06.2010	Khrung Tank Project-ERM
13	106 <sup>th</sup>	16.09.2010	Maniyari Tank Project - ERM
14	115 <sup>th</sup>	24.07.2012	Minimata (Hasdeo) Bango Project
15	130 <sup>th</sup>	30.09.2016	Arpa Bhaisajhar Barrage Project